

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 36(ND)14
CA. NO.

CORAM:


PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016**

NAME OF THE COMPANY: M/s. Sh. Sumit Dhir V/s. M/s. SK Habitare Homes India Pvt. Ltd.
& Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Himanshu Vij	Adv.	Respondent	
2.	Mansum Singh	Adv.	no. 1 to 12 4/16	
	KRISHNA KUMAR	}	petitioner	
	SMITA SINGH			

ORDER

As no time left, adjourned to 1.9.2016 and 2.9.2016 for final
arguments.

sd/-

(Ina Malhotra)
Member (Judicial)

sd/-

(R. Varadharajan)
Member (Judicial)